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Corporation Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-104/80 for (i) and (ii)].

II. A copy (in English and Hindi) of the First Annual Report and Audited Accounts of the National Institute of Hydrology, Roorkee, for the year 1978-79, together with a statement giving reasons for the delay in laying the Report. [Placed in Library. See No. LT-103/80].

Notifications under the Essential Commodities Act, 1955

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Depart-Industrial Development) ment of under sub-section (6) of section 3 of the Essential Commodities Act, 1955: -
 - (i) S.O. No. 376(E), dated the 30th June, 1979, publishing the Paper (Control) Order, 1979.
 - (ii) G.S.R. No. 424(E), dated the 30th June, 1979, publishing the Art Silk Textiles (Production and Distribution) Control (Amendment) Order, 1979.
 - (iii) S.O. No. 784(E), dated the 4th December, 1979, publishing the Jute (Licensing and Control) Third Amendment Order, 1979.
 - (iv) S.O. No. 507(E), dated the 4th September, 1979, publishing the (Licensing and Control) Amendment Order, 1979.
 - (v) S.O. No. 582(E), dated the 16th October, 1979, publishing the

Paper (Control) Amendment Order, 1979.

[Placed in Library. See No. LT-152/80 for (i) to (v)].

Notifications of the Ministry of Industry (Department of Industrial Development)

SHRI JAGANNATH PAHADIA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Industrial Development): --

- (i) Notification S.O. No. 576(E), 10th October, 1979. dated the [Placed in Library. See No. LT-152/80].
- (ii) G.S.R. No. 602(E), dated the 31st October, 1979, publishing the (Amendment) Explosives Rules, 1979. [Placed in Library. See No. LT-213/80].
- I. Report and Accounts (1978-79) of the Indian Motion Pictures Export Corporation Limited, Bombay and related papers.
- II Report and Accounts of the Film Finance Corporation Limited, Bombay and related paper.

THE MINISTER OF INFORMATION AND BROADCASTING AND SUP-REHABILITATION PLY AND (SHRI V. P. SATHE): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (a) Fifteenth Annual Report and Accounts of the Indian Motion Pictures, Export Corporation Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the corporation.